

Ravinder Dudeja
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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Email: - dja@nic.in

No. DJA/Acd./Coll. Workshop/1410/2020/4812

2nd December 2020

To

1. Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Ms. Poonam A. Bamba, Principal District & Sessions Judge, South, Saket
3. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
4. Sh. Narottam Kaushal, Principal District & Sessions Judge, South-West, Dwarka
5. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD
6. Ms. Neena Bansal Krishna, Principal District & Sessions Judge, South-East, Saket
7. Sh. Dharmesh Sharma, Principal District & Sessions Judge, West, THC
8. Sh. Dinesh Kr. Sharma, Principal District & Sessions Judge, New Delhi, PHC
9. Ms. Swaran Kanta Sharma, Principal District & Sessions Judge, North, Rohini
10. Dr. Sudhir Kumar Jain, Principal District & Sessions Judge, North-East, KKD
11. Sh. Suresh Kr. Gupta, Principal District & Sessions Judge, North-West, Rohini

Sub.: Collaborative Workshop for Sensitization of Judicial Officers & Other Stake Holders

Respected Sir/Madam,

As per the approval of Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a 'Collaborative Workshop for sensitization of Judicial Officers and other stake holder dealing with cases of child sexual abuse' on 19th December, 2020 in collaboration with Kailash Satyarthi Children's Foundation (KSCF) through Video Conferencing using approved platform of Cisco WebEx.

The list of nominated officers for the said programme is attached herewith as **Annexure 'A'**.

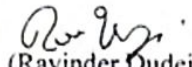
It is requested that the nominated judicial officers posted in your district may kindly be communicated their nomination through your good office.

Further correspondence and Meeting link shall be sent directly to the Mobile Number and E-mail IDs of the nominated Judicial Officers one day before the training programme by the Delhi Judicial Academy.

With regards,

Yours faithfully,

Encls.: As above


(Ravinder Dudeja)

**Nomination List for
Collaborative Workshop for sensitization of Judicial Officers and other Stake
Holders dealing with cases of Child Abuse
on
19th December, 2020**

Sl.No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Dr. Archana Sinha	ASJ (POCSO)	6	West	THC
2	Sh. Rajesh Kr.Singh	ASJ (POCSO)	6	South-East	Saket
3	Sh. Ashutosh Kumar	ASJ (POCSO)	1	New Delhi	PHC
4	Sh Manoj Kumar	ASJ (POCSO)	1	North-East	KKD
5	Sh. Gorakh Nath Pandey	ASJ (POCSO)	9	West	THC
6	Sh. Naresh Kr Malhotra	ASJ+Spl. Judge (POCSO)	6	East	KKD
7	Ms. Vrinda Kumari	ASJ (POCSO)	7	West	THC
8	Sh. Devendra Kumar Sharma	ASJ (POCSO)	6	Shahdara	KKD
9	Sh. Ravinder Singh	ASJ (POCSO)	1	East	KKD
10	Ms. Deepali Sharma	ASJ (POCSO)	1	Central	THC
11	Ms. Rajrani	ASJ (POCSO)	4	North-West	Rohini
12	Sh. Mohd Farrukh	ASJ (POCSO)	5	Central	THC
13	Sh. Pritam Singh	ASJ (POCSO)	4	South-West	Dwarka
14	Sh. Saurabh Kulshreshtha	ASJ (POCSO)	1	South	Saket
15	Ms. Sugandha Aggarwal	ASJ (POCSO)	1	West	THC
16	Sh. Neeraj Gaur	ASJ (POCSO)	6	North	Rohini
17	Ms. Priya Mahendra	ASJ (POCSO)	4	South	Saket
18	Sh. Gaurav Rao	ASJ (POCSO)	1	South-East	Saket
19	Sh. Sudhanshu Kaushik	ASJ (POCSO)	7	South-East	Saket
20	Ms. Jyoti Kler	ASJ (POCSO)	5	South	Saket
21	Sh. Devender Nain	ASJ (POCSO)	5	North-West	Rohini
22	Sh. Manish Khurana	ASJ (POCSO)	1	North	Rohini
23	Ms. Vandana	ASJ (POCSO)	5	North	Rohini
24	Ms. Purva Sareen	ASJ (POCSO)	1	South-West	Dwarka
25	Sh. Bhupinder Singh	ASJ (POCSO)	1	North-West	Rohini
26	Ms. Gomati Manocha	ASJ (POCSO)	5	South-West	Dwarka
27	Ms. Bhawani Sharma	ASJ (POCSO)	1	Shahdara	KKD

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 15725-15734 /JOTP/Gaz./DJ West/2020

Dated 06.12.2020

Copy forwarded for information and necessary action to:-

1. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Ld. Judicial Officers concerned, West District, Tis Hazari Courts, Delhi.
3. Branch In-charge filing section, West District, Tis Hazari Courts, Delhi.
4. PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. Dealing Official (Leave Seat), Judicial Branch, West District, Tis Hazari Courts, Delhi
6. Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

Hemani 9/12/20
(Hemani Malhotra)
Link Officer Incharge (Judicial Branch)
POMACT-02